## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:30 ANSWERED ON:05.08.2013 CASHLESS TREATMENT SCHEME Ponnam Shri Prabhakar

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the salient features of the proposed cashless treatment scheme for road accident victims in the country;
- (b) whether the Government has implemented this scheme throughout the country;
- (c) if so, the details thereof along with the amount spent so far on this scheme; and
- (d) if not, the reasons for delay in the implementation of this scheme and the time by which it is likely to be implemented throughout the country?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) A pilot project for cashless treatment of road accident victims on the Gurgaon – Jaipur stretch of National Highway–8 was rolled out by Minister of Road Transport and Highways on 29th July, 2013. The project envisages deployment of ambulances for transportation of accident victims on the identified stretch of NH-8 to a Government hospital or an empanelled hospital. Cashless treatment for the first 48 hours or up to Rs.30,000/-, whichever is reached earlier, at CGHS rates/AllMS rates will be provided in case of treatment at an empanelled hospital. An amount of Rs.20 crore has been sanctioned for meeting expenses on medical treatment of accident victims and Emergency Medical Ambulance Services (EMAS).